BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

TENTH REPORT

(Presented on 26.7.2000)

The Business Advisory Committee held a sitting on Tuesday, July 25, 2000.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:-
 - (1) The Iron and Steel Companies (Amalgamation and Takeover Laws) Repeal Bill, 2000.

1 hour

(Consideration and passing)

(2) The Indian Power Alcohol (Repeal) Bill, 2000, after it has been passed by Rajya Sabha.

1 hour

(Consideration and passing)

(3) The Freedom of Information Bill, 2000.

4 hours

(Consideration and passing)

(4) The Border Security Force (Amendment) Bill, 2000.

1 hour

(Consideration and passing)

(5) The Madhya Pradesh Re-organisation Bill, 2000.

(Consideration and passing)

4 hours

(To be taken up on Monday, the 31st July, 2000 and disposed of on the same

day itself.)

(6) The Uttar Pradesh Re-organisation Bill, 2000.

(Consideration and passing)

4 hours
(To be taken up on
Tuesday, the 1st August,
2000 and disposed of on
the same day itself.)

(7) The Bihar Re-organisation Bill, 2000.

(Consideration and passing)

4 hours (To be taken up on Wednesday, the 2nd August, 2000 and disposed of on the same day itself.)

3. The Committee further recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:-

(1) Resolution passed by Jammu and Kashmir Legislative Assembly for autonomy.

To be taken up on Wednesday, the 26th July, 2000 and concluded on the same day.

(2) Atrocities on linguistic and religious minorities in the country.

To be taken up on Thursday, the 27th July, 2000 and concluded on the same day.

(3) Disinvestment of Public Sector Undertakings.

To be taken up on Thursday, the 3rd August,2000 and concluded on the same day.

NEW DELHI; July 25, 2000 Sravana 3, 1922 (Saka) G.M.C. BALAYOGI
Chairman
BUSINESS ADVISORY COMMITTEE